NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 21/15	TP 10/17	For compliance of office objections raised by registry in Form-5	433(e) / 433(f)	M.A. Joseph, Cochin Vs Coral Shelters & Builders Pvt. Ltd.

Sr. IAWIAIT (II	N CAPITAL)		SIGNATURE
NO. & PHON	E NUMBER	REPRESENTATION TO WHOM	

ORDER

Counsel for Petitioner is present. He requested time for complying the objections. List it on 05/01/2018.

Member (T)

Member (J)